

By E-Mail ✓

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC.VII-03/2022/ 7187 /A

From :- Shri Romen Baruah
Registrar (Vigilance)
Gauhati High Court
Guwahati

To,
Shri Aminur Rahman
Presiding Officer,
Labour Court, Guwahati

Dated Guwahati, the 23rd August, 2022

Sub:- **Permission to avail LTC.**

Ref:- Your letter No. LCG.11/2002-03/492 dated 18.08.2022

Sir,

With reference to the above, I am directed to request you to submit a fresh application mentioning one destination through a shortest route for availing LTC as per existing rules.

Thanking you.

Yours faithfully,

REGISTRAR (VIGILANCE)

/A, dated- 23/8/22

Memo NO. HC.VII-03/2022/ 7188
Copy to:-

1. The Project Manager, Gauhati High Court, Guwahati for information with request to take necessary steps to upload this letter in official website of this Hon'ble Court

REGISTRAR (VIGILANCE)